

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED / SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT / SECTION
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM 130/2025	28.1.25	LALIT KUMAR TATAR VS ANIL KUMAR GILL AGRICULTURAL IMPLEMENTS PVT LTD.	VS ANIL KUMAR SINGH	9313579493	22.1.26	359	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION AND CONCILIATION	OMP/COMM/ 61/24	26.7.24	PRAVEEN KUMAR PONI VS INDIABULLS HOUSING FINANCE LTD.	VS SUNIL SHARMA	9355399901	24.1.26	547	NO	DISMISSED			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	ARBITRATION	OMP (COMM.)/11/2025	24-03-2025	DR. B R AMBEDKAR UNIVERSITY DELHI VS M/S CONSTRUCTION COMPANY	VS SH. MAHINDER S RUPAL	9811151216	07-01-2026	289 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	ARBITRATION
			304	RECOVERY	CS (COMM)/2519/2022	19-11-2022	M/S HALDIRAM FINCAPS PVT LTD VS SUNIL SACHDEVA	VS SH. ALOK KUMAR PANDEY	9958495050	08-01-2026	1146 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	ARBITRATION	ARB. A. (COMM.)/5/2025	29-07-2025	D P PACKAGING AND ORS VS GURUJI PAPER AND ORS	VS SH. VIKAS GUPTA	9650025115	09-01-2026	164 DAYS	NO (ARBITRATION PETITION)	CONTESTED	NIL	NIL	ARBITRATION
			304	ARBITRATION	OMP (COMM.)/35/2025	09-07-2025	ANKITA GUPTA VS KIRTI TEXTILE PVT. LTD.	VS SH. JAI VARDHAN	9899053543	12-01-2026	187 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	ARBITRATION
			304	RECOVERY	CS (COMM)/822/2025	21-07-2025	Anil Gupta Vs MUNICIPAL CORPORATION OF DELHI	VS SH. DHEERAJ GUPTA	9811412191	16-01-2026	179 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/590/2025	23-05-2025	ELITE ENTERPRISE VS S BUILDERS	VS SH. HITESH CHHABRA	9811059395	20-01-2026	242 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)-2331/2022	14.10.2022	KLJ PLASTICZERS LTD VS. BHARAT POTTERIES LTD.	VS SH. VIKAS SHARMA	9990008499	20.01.2026	1194 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS(COMM)-743/2023	04.05.2023	CANARA BANK VS. SHRIN AJAY KUMAR	VS SH. PRATAP CHANDERA RANA	990366723	31.01.2026	1003DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/559/2025	CS (COMM)/559/2025	19-05-2025	YOGESH AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	VS SH. SATYENDRA KUMAR SINGH	9811161525	31-01-2026	2 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	191/2025	14.02.2025	varuna verma vs municipal corporation of delhi	vs satyendra kumar	9811161525	29.01.2026	349	NIL	contested	NIL	NIL	RECOVERY

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8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/894/2025	05-08-2025	M/S R B RAMNATH LAMBAH AND SONS PVT. LTD. Vs M/S AGARWAL PACKERS AND MOVERS LTD.			03-01-2026		YES		NIL	NIL		
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1360/2025	24-12-2025	samin khan Vs jagdeep dagar			03-01-2026		YES		NIL	NIL		
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/954/2025	28-08-2025	THE NAINITAL BANK LTD. Vs ARUN RAWAT			06-01-2026		YES		NIL	NIL		
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/991/2025	10-09-2025	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR. Vs DAV PUBLIC SCHOOL			06-01-2026		YES		NIL	NIL		
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1139/2024	18-10-2024	PANASONIC HOLDINGS CORPRATION Vs SHASHI KUMAR AND ORS.			09-01-2026		YES		NIL	NIL		
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	304	RECOVERY	CS (COMM)/2855/2019	06-12-2019	MAHESHWARI VANI RAGHUNANDA PRAKASH PVT LTD Vs A HN SHARMA WHEELERS AND COMPANY PVT LTD	9871908992		03-01-2026	2220		Contested				
			304	RECOVERY	CS (COMM)/598/2025	24-05-2025	Ashok Kumar Rana Vs Municipal Corporation of Delhi	9811161525	SATYENDRA KUMAR SINGH	03-01-2026	224		Contested				
			304	RECOVERY	CS (COMM)/613/2025	27-05-2025	Shivangi Aggarwal Vs Municipal Corporation of Delhi	9811161525	SATYENDRA KUMAR SINGH	03-01-2026	221		Contested				
			304	RECOVERY	CS (COMM)/1383/2023	18-10-2023	VISHAL AND SONS Vs GEETANJALI JEWELLERS			05-01-2026	806		Contested				
			304	RECOVERY	CS (COMM)/1112/2024	08-10-2024	SANDEEP Proprietor of Messers Shyam Trading Company through SPA Shri Jagbir Singh Rawal Vs SUNIL JINDAL Proprietor		V. V SINGH	9811180356	05-01-2026	454		Contested			
			304	RECOVERY	CS (COMM)/755/2025	05-07-2025	Neeraj Aggarwal Vs MUNICIPAL CORPORATION OF DELHI		PANKAJ ROY	9811070396	05-01-2026	184		Contested			
			304	RECOVERY	CS (COMM)/1899/2022	28-07-2022	CANARA BANK Vs SAVITA GUPTA		ANUJ AGARWAL	9999490798	09-01-2026	1253		Contested			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	Misc. DJ/817/2025	30/10/25	RAJASTHAN MARBLES Vs R.K. METAL ENGINEERING WORKS		Rajesh Tyagi	9811024249	31/01/26	93		CONTESTED			
			307	Civil	OMP (COMM.)/20/2024	15/03/24	MRA PAPER Vs ACME PRINT O PAC AND ANR.		PRADEEP KR. SINGH	8826346286	08/01/26	664		CONTESTED			
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1215/2024	04-11-2024	KAMAL GUPTA Vs MUNICIPAL CORPORATION OF DELHI		Pankaj Kotra Roy	9811070396	05-01-2026	427		Contested			

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			COURT ROOM 310	CS (COMM)	CS (COMM)/1331/2024	04-12-2024	SONU BHATIA Vs MUNICIPAL COPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	07-01-2026	399	-	Contested			
			COURT ROOM 310	CS (COMM)	CS (COMM)/1367/2024	11-12-2024	M/s N S CHAUDHARY Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	07-01-2026	392	-	Contested			
			COURT ROOM 310	CS (COMM)	CS (COMM)/1377/2024	12-12-2024	VIKAS AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	07-01-2026	391	-	Contested			
			COURT ROOM 310	CS (COMM)	CS (COMM)/627/2025	29-05-2025	CANARA BANK Vs VIJAY KUMAR	Sushil Kumar Rai	9868422289	14-01-2026	230	-	Contested			
			COURT ROOM 310	CS (COMM)	CS (COMM)/652/2025	03-06-2025	BANK OF BARODA Vs Mahender Kumar	Geetanjali sharma	8588821631	15-01-2026	226	-	Contested			
			COURT ROOM 310	CS (COMM)	CS (COMM)/910/2025	08-08-2025	MUKUL MITTAL Prop. of M/s Viraj and Sons Vs MUNICIPAL CORPORATION OF DELHI and Anr	SATYENDRA KUMAR SINGH	9811161525	13-01-2026	158	-	Contested			
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	MISC. DJ	78/26	24.01.2026	FATA CAP VS MANMANDER			30.01.2026						
			401	CS(COMM)	673/25	09.06.2025	UNION BANK OF INDIA VS SANDEEV KR			24.01.2026						
				CS(COMM)	831/25	22.07.25	M/S TRUEWARE INT. VS GAGAN ENTERPRISES			24.01.2026						
				CS(COMM)	723/25	01.07.25	M/S LAKHMI CHAND TEJOO MAL VS AMRISH BEDI			29.01.2026						
				CS(COMM)	871/25	30.07.25	M/S AK ELECTRICALS VS M/S HYATT REGENCY			29.01.2026						
				CS(COMM)	889/25	02.08.25	SINGHI CYCLE IMPORT AND EXPORT VS SM INDUSTRIES UNIT II			30.01.2026						
				CS(COMM)	961/24	04.09.24	M/S SRI NARAYAN MERCANTILES PVT LTD VS NITCO MARBLE AND GRANITE PVT LTD			31.01.2026						
				CS(COMM)	1017/25	16.09.25	UCO BANK VS JEET SINGH			16.01.2026						
				CS(COMM)	1061/25	27.09.25	AMIT GARG VS MANOJ BUBNA			21.01.2026						

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				CS(COMM)	1091/25	13.10.25	M/S SARDARI LAL AND CO. VS M/S ASIAN CONST. CO.			19.01.2026						
				CS(COMM)	1408/23	27.10.23	INVICTUS DIGITAL VS BINDRA ELECTRONICS			15.01.2026						
				CS(COMM)	1088/25	10.10.25	BANK OF INDIA VS RAM AVTAR			29.01.2026						
				CS(COMM)	1164/25	07.11.25	PNB VS ARVIND SEKAR			31.01.2026						
				CS(COMM)	1370/24	11.12.24	UNION BANK OF INDIA VS SATYAPAL SINGH			30.01.2026						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS COMM- 861/2024	07-08-2024	SAURIN MUKESH SHAH VS MAAVISA FOM CUP PVT LTD.			14-01-2026	525	YES	DISMISSED			
			402	CIVIL SUIT	CS COMM- 739/2025	03-07-2025	RAKESH KUMAR GOEL VS MCD			15-01-2026	196	YES	DECREE			
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/285/2021	07-06-2021	DENTSPLY INDIA PVT LTD Vs ALPRIDE HEALTH CARE PRIVATE LTD AND ANR	Vishwendra Verma(P),	9871704611	21-01-2026	1689	Yes	DISMISSED	nil	nil	
				cs	CS (COMM)/556/2021	17-11-2021	GAURAV INK PRIVATE LIMITED Vs UNITED INDIA INSURANCE COMPANY LIMITED	ANKUR SINGHAL(P),SUDH KUMAR JHA(R),	9811697059	27-01-2026	1532	Yes	DECREE	nil	nil	
				cs	CS (COMM)/998/2022	22-12-2022	OSSIYAMAA TIMBER Vs M/S BHARTI TIMBER	YOGESH KUMAR(P),	8800602060	29-01-2026	1134	Yes	DISMISSED	nil	nil	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		Misc APP	Misc DJ/809/2024	21-12-2024	M/S ELESKO TRADERS PVT LTD Vs M/S FIRE IMMUNE SYSTEMS	Pardeep Singh		16-01-2026	388 days	yes	CONTESTED	NIL	NIL	
				CS Comm	117/2020	25-02-2020	MS HARPREET KAUR Vs. PANJAY P TELECELL MARKETING PVT LTD AND ORS	ANJAY KUMAR CHADHA		27-01-2026	2165 days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/394/2024	45415	Sindhu Impex Through Partner Sumeet Sindhu Vs Dr International Private Limited			30/01/26	637		CONTESTED	46052		
					CS (COMM)/663/2024	45505	Harvinder Singh Vs Ankur Ahuja			30/01/26	547		CONTESTED	46052		
					CS (COMM)/977/2024	45614	REHMATULLAH Vs MAYASHEEL RETAIL INDIA LIMITED			23/01/26	431		CONTESTED	46045		

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					CS (COMM)/5857/2024	45636	Canara Bank Vs PAWAN NAGPAL			31/01/26	417		CONTESTED	46053		
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/548/2023	25/07/23	M/S DNS ELECTRONICS PVT. LTD. Vs M/S OTTOMATE INTERNATIONAL PVT. LTD.	SAHIL MONGIA	9818656542	03/01/26	893	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/953/2023	23/12/23	M/S BONGCHINDIA PVT LTD Vs MANOJ KUMAR ETC	KITRI KRISHNA	9818040003	05/01/26	744	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/454/2025	27/05/25	UNION BANK OF INDIA Vs ARSHI	ALOK KUMAR	9911000126	05/01/26	223	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/346/2023	20/04/23	M/S G.S. POWER CONTROL Vs M/S TL INFRA	BHARAT TLBHUSHAN	991040363	09/01/26	995	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/749/2023	09/10/23	JASPREET KAUR Vs CHADHAS DEVELOPERS AND PROMOTERS PVT LTD	SUNIL KR JHA	9971316301	09/01/26	823	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/599/2024	18/07/24	THE FOOD CO. Vs WORLDS FOOD NETWORKS LLP	ROHIT KUMAR	98111113374	15/01/26	546	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/472/2023	08/06/23	BHARTI ELECTRONICS THROUGH AGGARWAL Vs M/S SIKAND CAR WORLD PVT LTD	BHARAT RAJIV BAGGA	9899584189	17/01/26	954	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/741/2024	29/08/24	BANK OF MAHARASTRA Vs MAMA BHANJA TEA STALL	BIJAYA MOHAN GOSWAMI	9015893668	22/01/26	511	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/726/2023	03/10/23	SARITA PANDEY PROPRIETOR OF VISHAL FASHION Vs HARISH KUMAR PROPRIETOR OF JAGDAMBA	SUNIL KR BHARDWAJ	99311603927	29/01/26	849	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/902/2023	12/12/23	A P S SURGICALS PVT LTD Vs SHIVANSH RATHORE	SHASHI PRAKASH	9818500675	30/01/26	780	NA	DECREE	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/203/2025	CS (COMM)/203/2025	12-03-2025	GSI Enterprises Private Limited Vs Shri Siya Ram Prop. M/s Siyaram and Company	Bhaskar Vali	9910358225	07-01-2026			DECREE			
				CS (COMM)/46/2021	CS (COMM)/46/2021	16-01-2021	M/S SHIVAMP INDUSTRIES Vs M/S ABHINANDAN STEELS	P.K. JAIN	9899666958	13-01-2026			DECREE			
				CS (COMM)/507/2025	CS (COMM)/507/2025	05-06-2025	PUNJAB NATIONAL BANK Vs VISHAL	Parikshit Mahipal	9868873986	15-01-2026			DECREE			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/167/2019	CS (COMM)/167/2019	22-05-2019	SAMEER WHIG Vs SHAGOON AGGARWAL AND ANR			17-01-2026		YES	PARTLY DECREEED/DISMISS ED			

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				CS (COMM)/453/2022	CS (COMM)/453/2022	02-06-2022	AQUALITE INDUSTRIES PVT LTD Vs M/S NEW INDIA SHOES CENTRE			24-01-2026		YES	DECREE			
				CS (COMM)/691/2024	CS (COMM)/691/2024	12-08-2024	Ambica Creation Vs Tulip Creations Pvt Ltd			22-01-2026		YES	DECREE			
				CS (COMM)/15/2025	CS (COMM)/15/2025	07-01-2025	BANK OF BARODA Vs DIGITOOOLS			15-01-2026		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	787/2022	16.09.2022	SWAR SANGASAHIL MARKETING PRIVATE LIMITED VS. DEUTSCHE BANK AG		9899851982	08.01.2026	1211 DAYS	YES	DECREED	Nil	Nil	RECOVERY
				CS(COMM)	535/2021	27.11.2021	M/S KOHLI HOUSING DEVELOPMENT PVT. LTD. VS M/S SALUJA CONSTRUCTION	ONENIKUNJ AND VERMA	8447030318	22.01.2026	1518 DAYS	YES	DECREED	Nil	Nil	RECOVERY
				CS(COMM)	290/2021	11.08.2021	M/S VISHWAKARMA KUMAR VS. JRS INFRA	GYANENDRA SWARUP GANGWAR	9717211123	29.01.2026	1633 DAYS	YES	DECREED	Nil	Nil	RECOVERY
				OMP(COMM)	82/2022	28.05.2022	AMARSONS COMMERCIAL PRIVATE LIMITED VS. SENTISS PHARMA PRIVATE LIMITED	PRATEEK VATS	9899525755	31.01.2026	1344 DAYS	NO	PARTLY ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	28/2022	17.02.2022	SANDEEP SETHI VS. ANGEL BROKING LTD.	SHOURYA GARG	7838578791	12.01.2026	1426 DAYS	NO	DISMISSED	Nil	Nil	U/S 34
				OMP(COMM)	163/2023	21.11.2023	MUNICIPAL CORPORATION OF DELHI VS. NATURE GREEN MACHINES AND TOOLS PVT. LTD	ASHUTOSH GUPTA	9891826827	13.01.2026	785 DAYS	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	19/2023	06.02.2023	UNION OF INDIA VS. M/S MANRAJ ENTERPRISES	SANDEEP CHANDNA	9811338691	15.01.2026	1075 DAYS	NO	ALLOWED	Nil	Nil	U/S 34
				OMP(COMM)	70/2021	27.01.2021	M/S FRANCHISE INDIA BRAND LTD. VS. M/S DETAILING BLISS	HARI KISHAN	9416838080	16.01.2026	1635 DAYS	NO	DISMISSED	Nil	Nil	U/S 34
				OMP(COMM)	32/2022	02.03.2022	ALOKE STEELS INDUSTRIES PRIVATE LIMITED VS SWISS SINGAPORE INDIA PVT. LTD.	MANISHA CHOUDHARY	7284954042	21.01.2026	1421 DAYS	NO	DISMISSED	Nil	Nil	U/S 34
				OMP(COMM)	165/2019	20.09.2019	HORIZON SURVEY COMPANY VS. MISHRA GOVERNMENT OF INDIA	MANOJ VS. MISHRA	9210317462	28.01.2026	2322 DAYS	NO	DISMISSED	Nil	Nil	U/S 34
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	231 / 2024	05.03.2024	M/S HIMALAYA COMMUNICATIONS PVT. LTD. VS. M/S THE NEW INDIA ASSURANCE CO. LTD.	MR. AYUSH UPADHYAY	9811215280	07.01.2026	674	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (1) COMM.	99 / 2025	04.07.2025	CLIX CAPITAL SERVICES PVT. LTD. VS. M/S V AND L DIAGNOSTIC CENTRE LLP AND ORS.	MR. RAVI SHANKAR	9718182038	08.01.2026	189	NA	CONTESTED	NA	NA	U/S 09 ARBITRATION & CONCILIATION ACT 1996

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22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	ARBITRATION CASE	OMP (COMM.)/342/2025	16/12/25	AMIT KUMAR MITTAL VS INDIAN OIL CORPORATION LTD	SURESH OILCHANDRA SHARMA	9891954800	09/01/26	24	NO	ALLOWED	NIL	NIL	SECTION 9 OF ARBITRATION & CONCILIATI
				SUIT FOR RECOVERY	CS (COMM.)/859/2022	20/10/22	AVIVA LIFE INSURANCE COMPANY LIMITED VS CATALYST INSURANCE BROKERS PRIVATE LIMITED	ARCHANA INDIALAKHOTIA	9899692002	12/01/26	1180	YES	DISMISSED	NIL	NIL	SUIT FOR RECOVERY
				ARBITRATION CASE	OMP (COMM.)/128/2025	18/07/25	PULIN COMTRADE LIMITED VS THE HANDICRAFTS AND HANDLOOMS EXPORTS CORPORATION OF INDIA	SHREYAS JAIN	9899999672	19/01/26	185	NO	DISMISSED	NIL	NIL	SECTION 9 OF ARBITRATION & CONCILIATI
				SUIT FOR RECOVERY	CS (COMM.)/296/2020	05/03/20	PUNJAB NATIONAL BANK VS SHILPA NIGAMP ETC.	VIKRANT PACHNANDA	9871138313	30/01/26	2157	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				ARBITRATION CASE	OMP (COMM.)/125/2024	20/05/24	UNION OF INDIA VS M/SAKASH FARMS NURSERY	SASHISH KUMAR SHARMA	9313471929	31/01/26	621	NO	DISMISSED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATI
				ARBITRATION CASE	OMP (COMM.)/127/2024	20/05/24	UNION OF INDIA VS M/SAKASH FARMS AND NURSERY	SASHISH KUMAR SHARMA	9313471929	31/01/26	621	NO	DISMISSED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION & CONCILIATI
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/154/2025	28-03-2025	GOLDMEDAL ELECTRICALS PVT LTD Vs ABUZAR MOHAMMED	Sh. SK Bansal	9650682928	08-01-2026	286	Yes	DECREED	NA	NA	Suit U/s 134, 135, 29 7 27 of Trademarks Act, Sec 55 of Copyright
			12, New Court Block-I	Civil Suit	CS (COMM)/420/2023	10-07-2023	BHUPINDER SINGH GILL Vs CRAVING SHOPPER PRIVATE LIMITED	Sh. Jatin Kapoor	9811258587	19-01-2026	924	Yes	DECREED	NA	NA	Suit Recovery for
			12, New Court Block-I	Civil Suit	CS DJ/315/2022	19-05-2022	SUNSPOT CAFE PRIVATE LIMITED Vs SHRI KURMAMOSES	Sh. SS Tomar	9891327022	22-01-2026	1344	Yes	DECREED	NA	NA	Suit Recovery for
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 17/2020	17-01-2020	M/S L & K Construction Vs M/s Aditya Enterprises & Ors	R. K. Yashwant Singh	9810795141	19-01-2026	2194	-	Contested/Dismissed	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 40/2026	16-01-2026	M/s Aditya Enterprises Vs M/s L&K Construction	Jitender Yadav	NOT AVAILABLE	19-01-2026	3	-	Contested/Dismissed	-	-	-
			6, New Court Block-I	Commercial	CS DJ (COMM) 326/2020	11-09-2020	Om Metal Ratnakar Pvt Ltd Vs NBCC India Ltd	NishiKant	1141053797	21-01-2026	1958	-	Contested/Dismissed	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 491/2022	26-08-2022	Nirmal Tea Traders Vs M/S Jai Gurudev & Ors	Mohit Sharma	NOT AVAILABLE	08-01-2026	1231	-	Contested	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	OMP (COMM.)/ 28/2024	11-09-2024	SHRI VENKATESHWARA UNIVERSITY Vs M/KONARK ENGINEER	PRIYADARSHI GOPAL(P)	9560633441	05-12-2025	450	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996-34

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTI ON OF	ACT SECTION
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (COMM.) 33/2024	22.10.2024	DELHI DEVELOPMENT AUTHORITY VS SUBHASH CHANDER	KARANJOT SINGH MAINEE	9717413994	17.01.2026	452	NIL	Contested	NIL	NIL	PETITION U/S 34 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	ARB.A. (COMM) /1/2024	07.06.2024	HASHMAT SINGH KHURANA VS TANTRA DESIGN PVT. LTD.	SHAINI BHARDWAJ	7895664246	28.01.2026	600	NIL	Contested	NIL	NIL	APPEAL U/S 37 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	ARB.A. (COMM) /2/2024	04.07.2024	BELA MATHUR VS TANTRA DESIGN PVT. LTD.	SHAINI BHARDWAJ	7895664246	28.01.2026	573	NIL	Contested	NIL	NIL	APPEAL U/S 37 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	ARB.A. (COMM) /5/2024	07.09.2024	TANTRA DESIGNS PVT. LTD. VS BELA MATHUR	ANURAG RAWAT	9560277280	28.01.2026	508	NIL	Contested	NIL	NIL	APPEAL U/S 37 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	ARB.A. (COMM) /2/2025*	01.08.2024	TANTRA DESIGNS PVT. LTD. VS HASHMAT SINGH KHURANA	ANURAG RAWAT	9560277280	28.01.2026	545	NIL	Contested	NIL	NIL	APPEAL U/S 37 OF ARBITRATION & CONCILIATI
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/623/2023	25-11-2023	STATE BANK OF INDIA VS DINESH KASHYAP	RANI BHARDWAJ	9643680913	06-01-2026	773	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COMM/620/2023	22-11-2023	SATO AGROX INDIA P. LTD. VS WAGTAIL INDIA P. LTD.	VISHAL SINGH	9818123943	09-01-2026	779	YES	DISMISSED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS/COMM/181/2022	05-03-2022	MAHBOOB ALAM VS FLIPKART INTERNET	NASEEM SHEIKH	9911373783	28-01-2026	1425	YES	DISMISSED	-	-	SUIT FOR PERMANENT INJUNCTION & TRADEMARK
			40, New Court Block-II	Commercial	CS/COMM/600/2023	03-11-2023	MADHURI REFINERS PVT. LTD. VS OMSHREED AGROTECH	SARPTI SINGH DEDEJA	9650682928	29-01-2026	818	N/A	DISMISSED	-	-	TRADE MARKS ACT
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS (COMM)	134/2024	29-02-2024	M/S COOLDECK COOLING SYSTEM LTD. Vs M/S CRYSTAL AIR SYSTEM	YOGENDER CHAUHAN & SHADMAN ALI	8700099565 & 9868952944	24-01-2026	695	--	DECREED	--	--	
29	SH. LALIT KUMAR L.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS (COMM)/604/2022	08.06.22	ASSOCIATED ALCOHOL AND BREWERIES LTD Vs G P S GARMENTS PVT LTD	ALOK TRIPATHI	N/A	13.01.26	1315	YES	DECREED	-	-	-	
				OMP (COMM.)/28/2025	10.03.25	RNJ GREEN ENGERGY PVT. LTD. Vs ENERTIA SUN POWER PVT. LTD.	ANKIT GUPTA	N/A	13.01.26	309	YES	PETITION ALLOWED	-	-	-	
				CS (COMM)/565/2023	08.06.23	SHRI RAHUL BHARDWAJ Vs M/S VARUNA WAREHOUSIN G PRIVATE LTD	KALPANA JUNEJA	N/A	29.01.26	966	YES	DECREED	-	-	-	

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				CS (COMM)/251/2024	04.04.24	M/s Convergia Digital Education Pvt Ltd Vs Mr Ramesh Babu Singam (Prop. of M/s S C Rajiah)	N/A	31.01.26	667	YES	DECREED					
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/396/2023	27/04/23	M/S MAKKERVIPI N KUMAR CONSTRUCTION Vs M/S SCHAUDHARY (NEW LOOK BUILDERS), AND DEVELOPERS PVT LTD	9999448797	20/01/26	999	999	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/291/2023	27/03/23	CONSULE SHIPPING INDIA PRIVATE LIMITED Vs M/S MANSI FREIGHT SYSTEMS	9811451160	27/01/26	1037	1037	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/975/2023	14/10/23	MANSI FREIGHT SYSTEMS THROUGH ITS PROPRIETOR SH DHEERAJ KAPOOR Vs CONSULE SHIPPING INDIA PRIVATE LIMITED	9891360105	27/01/26	836	836	YES	Contested	--	--	
31	MS. SUNENA SHARMA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM/60/2020	24/01/20	CHANDAN MUNJAL (SOLE PROPRIETOR OF MEDICAL SQUAD Vs. RC HEALTHCARE PRIVATE LIMITED	MS. AKANKSHA NEHRA	9560274717	12/12/25	2149	--	DISMISSED	--	--	
				COMMERCIAL SUIT	CS COMM/599/2021	23/11/21	CHETNA GUPTA Vs. KARVY REALTY INDIA LTD	SH. SHEKHAR GUPTA	9868790800	22/12/25	1490	--	DECREED	--	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/304/2022	28-03-2022	CAVALIER LOGISTICS PVT LTD Vs OM PRAKASH SAGAR (prop. of M/S OM INTERNATIONAL	SHIVAM PRAKASH SHARMA	-	29-01-2026	1403	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/1087/2023	05-12-2023	Harpal Singh Vs Devika Estate Management Private Limited	ANKUR SINGHAL	-	14-01-2026	771	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/382/2024	20-05-2024	STATE BANK OF INDIA Vs MR. AMIT KUMAR	Rajiv kumar Thakur	-	13-01-2026	603	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/330/2025	24-04-2025	CANARA BANK Vs PANKAJ SHARMA	Pratap Chandra Rana	-	14-01-2026	265	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/745/2025	17-09-2025	M/S KBC COMPUTECH PVT. LTD. Vs MR. MANTU MANDAL	GAURAV HARNAL	-	13-01-2026	118	YES	Contested	--	--	
				COMMERCIAL CASE		17-02-2021	AVG LOGISTICS LIMITED Vs INTERNATIONAL PRINT O PAC LIMITED	ADITYA JAIN	-	31-01-2026	1809	YES	Contested	--	--	
				COMMERCIAL CASE		02-01-2024	E3 Panel Industries Vs Sundeep Gupta Proprietor Of Indraply And Alluminium House	Nancy Jain	-	31-01-2026	760	YES	Contested	--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYS SECTION
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/339/2023	06-04-2023	BENNETT COLEMAN AND COMPANY LIMITED Vs SINGH/ MODE ADVERTISING AND MARKETING PVT. LTD.	SHAILDENDRA K AKASH	810116732	06-01-2026	1006	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS (COMM)/2451/2024	29-05-2024	KAPSONS VALVES INDIA PVT. LTD. Vs ZAMIL AIR CONDITIONERS INDIA PRIVATE LIMITED	K AKASH	8296399680	07-01-2026	588	YES	CONTESTED/DECREED	---	---	
				U/S 34	OMP (COMM.)/60/2025	19-09-2025	BALAJI AGROSOLUTIONS AND ORS Vs SAHIL KAKKAR AND TVS CREDIT SERVICES ASSOCIATES LIMITED	SAHIL KAKKAR	91-7838276040	17-01-2026	120	YES	CONTESTED/DISMISSSED	---	---	
				COMMERCIAL CASE	CS (COMM)/3918/2024	04-12-2024	MEDREV HEALTHCARE PVT. LTD. Vs FAMILY HEALTHCARE HOSPITAL PVT. LTD.	DEEPAK GUPTA	8619901322	31-01-2026	423	YES	CONTESTED/DECREED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	202/2025	11.03.2025	Umakant Vs Om Fire Safety	Navneet Sharma	12/30/1899	15.01.2026	11/05/1900	-	Decreed	-	-	--
				cs (COMM)	187/2024	18.03.2024	M/S Amazon Distribution Vs M/S New Shop	Radhey Shyam	12/30/1899	19.01.2026	11/02/1901	-	Decreed	-	-	
				cs (COMM)	3729/2024	27.09.2024	Charu Singh Vs MSTC Limited	Brijesh Sharma	12/30/1899	20.01.2026	04/24/1901	-	Decreed	-	-	
				cs (COMM)	3927/2024	07.12.2024	Ankit Mittal Vs Raman Sharma	Sharad Chandra	12/30/1899	22.01.2026	02/14/1901	-	Dismissed	-	-	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS (COMM)	2895/24		TARANNUM PARVEENA K SINGH V/S SANJEEV	PARVEENA K SINGH	12/30/1899	01/26		No	CONTESTED	NA	NA	
				CS (COMM)	121/24		SHUBHAM EXPORTS V/S SBM	SBHARAT SAREEN	9811667443, 9911998109	01/26		No	CONTESTED	NA	NA	
				CS (COMM)	3730/2024		CRYSTAL HUES LTD. V/S UMETY	PRANAY SHARMA	9873101002	01/26		No	CONTESTED	NA	NA	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	134/2021	26-08-2021	RAKESH CINE MEDIA PVT. LTD. VS. DHANANJAY DHADKAN	RAKESH C. AGGARWAL VS. CHANDAN	NIL	28-01-2026	1612	YES	CONTESTED	NIL	NIL	
				RECOVERY	315/2023	22-08-2023	AC HUMIDIN AIR SYSTEMS PVT.LTD.VS. SUPER INDIA INFRAENGINEER PVT. LTD.	SHRESHTH JAIN VS. NAVEEN BHARDWAJ	NIL	29-01-2026	887	YES	CONTESTED	NIL	NIL	
				SECTION 34	06/2024	08-05-2024	SHAPOORJI PALLONJI COMPANY PVT.LTD. VS. SWARN KLA JEWELS PVT. LTD.	RAVI TYAGI VS. GAURAV	NIL	14-01-2026	611	YES	CONTESTED	NIL	NIL	
				SECTION 34	18/2024	18-12-2024	AVINASH KUMAR VS. RENU BHARGAV	SUNIL VS. ANUBHAV	NIL	16-01-2026	393	YES	CONTESTED	NIL	NIL	

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			209	RECOVERY	165/2024	29-05-2024	RAJPAL SINGH VS. SAISHRIPAL UPADHAYAY VS. PUSHPENDRA SINGH	NIL		17-01-2026	593	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	19/2025	18-01-2025	PUNJAB NATIONAL BANK VS. KAVITA SINGH VS. SUDHIR KR. SINGH SHARVAN	NIL		29-01-2026	376	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	84/2025	04-06-2025	Manash Lifestyle Private Limited Vs A ONE COSMO			05-01-2026			CONTESTED	No Execution filed till date		
				C.S. (COMM)	49/2025	08-04-2025	SANJAY GUPTA Vs MOHD IDREES			07-01-2026			CONTESTED	No Execution filed till date		
				C.S. (COMM)	23/2025	06-02-2025	Lebroid Healthcare Pvt Ltd Vs Mustafa Traders			12-01-2026			CONTESTED	No Execution filed till date		
			--do--	C.S. (COMM)	95/2025	09-07-2025	BANK OF BARODA Vs Liyakat Ali			15-01-2026			CONTESTED	No Execution filed till date		
			--do--	C.S. (COMM)	116/2025	08-09-2025	FIROZ PROPRIETOR OF M/S ANSARI ENTERPRISES Vs ANAS PROPRIETOR OF M/S ANAS GARMENTS			29-01-2026			CONTESTED	No Execution filed till date		
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 12/2025	07.01.2025	VIKAS JAIN VS SHAKTI SH. DEEPAK ARORA	9811941190	15.01.2026	373	YES	DECREED	NIL	NIL		
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 621/2024	06.12.2024	SHRI AKSHAY JAIN VS SH. ASHISH KAPOOR	SH. MOHD. BABAR	9891146454	27.01.2026	418	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 142/2025	06.03.2025	METAL MONGER VS MANU BANSAL	SH. ASHU REHLAN	9582628330	30.01.2026	332	YES	DISMISSED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/415/2023	18-08-2023	MUKESH KUMAR ARORA PROPRIETOR OF M/S VANDANA ENTERPRISES Vs M/S S K ENTERPRISES THROUGH ITS	ABDUL VAHID	9971936388	07-01-2026	873	Yes	DECREED	Execution not filed	NIL	
			ROOM NO 208	Commercial	OMP (COMM)/6/2024	30-05-2024	Gaurav Enterprises Vs M/s Dslide Limited	RAJENDRA SAHU	9910008632	05-01-2026	585	Yes	DECREED	Execution not filed	NIL	
			ROOM NO 208	Commercial	CS (COMM)/486/2024	13-09-2024	PANKAJ SACHDEVA VS TARUNA BANSAL	SIDHANT DHINGRA	9650677902	09-01-2026	483	Yes	DECREED	Execution not filed	NIL	
			ROOM NO 208	Commercial	CS (COMM)/339/2025	23-05-2025	NIKHIL JAIN Vs DEEPAK GARG	SUNIL KUMAR BHARDWAJ	9311603927	09-01-2026	231	Yes	DECREED	Execution not filed	NIL	

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			ROOM NO 208	Commercial	CS (COMM)/14/2023	09-01-2023	M/S QSS ENTERPRISES PVT LTD Vs M/S VSN INDUSTRIES	VISHNU KANT PANDEY	9871949697	23-01-2026	110	yes	DECREED	Execution not filed	NIL	
			ROOM NO 208	Commercial	CS (COMM)/391/2025	01-07-2025	Union Bank of India Vs Sanjeev Kumar	SAMARENDRA KUMAR	9999114922	22-01-2026	205	yes	DECREED	Execution not filed	NIL	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 489/2025	07.08.2025	SHAILENDER SINGH VS MUNICIPAL CORPORATION OF DELHI & ANR	R L GAUTAM	8506000655	28.01.2026	174	NO	DECREED	NA	NA	
					CS(COMM) 490/2025	07.08.2025	SHAILENDER SINGH VS MUNICIPAL CORPORATION OF DELHI & ANR	R L GAUTAM	8506000655	28.01.2026	174	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/578/2024	08-11-2024	M/S ASHITA METAL VS M/S GLUEPEDIA PVT. LTD.	SHAURYA SETHI	8826374079	14-01-2026	402 DAYS	-	PLAINT RETURNED	Execution not filed till date		
				COMMERCIAL	MISC DJ/1145/2025	22-12-2025	MOHD QAMAR ANSARI VS SHOBHIT BHUSHAN	PREETI ARORA	7827560575	15-01-2026	24 DAYS	-	DISMISSED	TRANSFER CERTIFICATE ISSUED ON 15-01-2026		
				COMMERCIAL	MISC DJ/1131/2025	16-12-2025	SHAMA MOHAMMAD VS KHETADAN	DALIP ANAND	9873476464	19-01-2026	34 DAYS		DISMISSED	EXECUTION PENDING		
				COMMERCIAL	MISC DJ/838/2025	23-09-2025	SMT. NIRMALA JAIN VS SMT. BABITA SETHIA	H. REHMAN	9811238759	23-01-2026	122 DAYS	-	DISMISSED	Execution not filed till date		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/156/2019	06-06-2019	B.M. GOEL PRO.M/S COMPETENT TEXTILE ASSOCIATES Vs M/S INNOVATIVE TEXTILES LTD AND ORS			21-01-2026			Contested			
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)		205	Civil	CS(Comm.)/136/2023	15.02.23	Urvasi Infrastructure Ltd. Vs. Surender Kumar Sachdeva	Beriwal	N.A	03.01.26	1053 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/353/2023	03.05.23	Pawan Hans Ltd. Vs. The New India Assurance Co. Ltd.	Hindol Banerjee	N.A	15.01.26	988 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/556/2023	31.07.23	Dilbagh Solanki Vs. National Insurance Co. Ltd.	Nitin Goel	N.A	08.01.26	892 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/733/2023	26.09.23	Punjab And Sind Bank Vs. Garib Ram	Girish Verma	N.A	05.01.26	832 Days	Yes	Contested	N.A	N.A	

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					CS(Comm.)/47/2024	27.01.24	Pawan Kumar Vs. Prince Khan	Saurabh Shokeen	N.A	03.01.26	707 Days	Yes	Contested	N.A	N.A	
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	NIL													
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/142/2024	07-03-24	LAVA INTERNATION LTD VS JAI MA ENTERPRISES	Sh. SONAL KUMAR SINGH	9756152092	22-01-2026	439	DECREED	Recovery of money	
			613	Commercial Suit	CS (COMM)/537/2024	26-10-24	SATISH KUMAR MALHOTRA VS MANOJ VATS	Sh. Pallav Palit	8588854470	08-01-2026	686	DISMISSED	Injunctions-Both Permanent and Mandator	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 232/2024	24.04.2024	JAS FORWARDING WORLDWIDE Vs TURBO MEGHA AIRWAYS	MR. SIDHANT AWASTHI	8851519396	23.12.2025	608 DAYS	NIL	NIL	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	53/2023	28.01.2023	SH.PANKAJ KUMAR VS BHARAT NAGPAL	Sona Khanna	9582772379	14.01.2026	1082 DAYS	YES	Contested Dismissed			
			509	COUNTER CLAIM	Counter Claim of CS(Comm) 53/23	20.04.2024	BHARAT NAGPAL VS PANKAJ KUMAR			14.01.2026	634 DAYS	YES	Contested Decreed			
			509	CS(COMM)	508/2024	07.10.2024	MEENU ASLJA vs MOHIT	Priyansh Verma	9999333350	19.01.2026	469 DAYS	YES	Contested Decreed			
			509	COUNTER CLAIM	43/2024	24.12.2024	MOHIT Vs MEENU ASLJA AND Ors	Arvind Kumar	9810676750	19.01.2026	391 DAYS	YES	Contested Decreed			
			509	CS(COMM)	379/2023	09.08.2023	VIJAY SINGH HIMANSHU GERA	Vs Sameer Sidhar	9444446565	23.01.2026	898 DAYS	YES	Contested Dismissed			
			509	COUNTER CLAIM	52/2021	10.02.2021	PARVINDER KAUR SENIOR CITIZEN Vs M/S RICH LOOK INDIA PVT	Vijay Chandra	9810474034	29.01.2026	1814 DAYS	YES	Contested Decreed			